

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).626/2026

ENERGY WATCHDOG

Petitioner(s)

VERSUS

GOVERNMENT OF NCT OF DELHI & ANR.

Respondent(s)

Date : 29-05-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLIFor Petitioner(s) :Mr. Pranav Sachdeva, Adv.
Mr. Praveen Gaur, AORFor Respondent(s) :Ms. Swati Ghildiyal, AOR
Mr. Adarsh Dubey, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the parties has pointed out that after the previous date of hearing, the Government of NCT of Delhi has, *vide* order dated 27.05.2026, constituted a Selection Committee for the selection of the Chairperson and two Members in Delhi Electricity Regulatory Commission. A copy of the order dated 27.05.2026 has been handed over in Court. The same is taken on record.
2. The Selection Committee, as constituted above, is directed to take immediate necessary steps for the selection of Chairperson and two Members, as well as to make an endeavour to complete the selection process within a period of two months.
3. Post the matter on 06.08.2026.
4. A compliance affidavit in this regard may be filed before the next date of hearing.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR